

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-23/2005/403 /A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipankar Bora,  
District & Sessions Judge,  
Tinsukia.

Dated Guwahati, the 10<sup>th</sup> January, 2023.

Sub:- **Station leave permission.**

Ref:- Your Letter No.DJT/397/23, dated 09.01.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 12.01.2023 till the morning of 17.01.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-23/2005/404/A, dated** , 10-01-2023

Copy to:

1.  The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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